## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2719 ANSWERED ON 02/08/2022

#### **IRREGULARITIES IN PMGSY**

### 2719. SHRI KISHAN KAPOOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of cases of construction related irregularities under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country which came to the notice of the Government during the year 2021-22; and
- (b) the number of such cases in which the Government has taken action till date, Statewise?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) Construction and maintenance of roads constructed under PMGSY are the responsibilities of the respective state governments. Under PMGSY, there is a well-structured three tier Quality Assurance Mechanism for ensuring construction of quality and durability of road assets. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for inspection of road works on a random basis to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are required to be taken by the State Governments.

Complaints about various irregularities including construction related irregularities under PMGSY are received in the Ministry from time to time. Such complaints are referred to the State Governments for taking necessary action. In case, an adequate response is not received within the stated time schedule, the National Rural Infrastructure Development Agency (NRIDA) deputes National Quality Monitors (NQM) in suitable cases and the inspection report is then shared with the concerned state for necessary rectification. In the Financial Year 2021-22, a total of 9,262 NQM inspections have been conducted on completed, ongoing and maintenance works all over the country. Of the inspected works, 6.82% completed works, 4.21% ongoing works and 22.71% maintenance works were found Unsatisfactory. Concerned State Governments have been asked to rectify all the unsatisfactory graded works. Inspections and rectification of works are ongoing processes.